

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 2/2010 (Suo-motu)

**Coram: Dr. Promod Deo, Chairperson
Shri S. Jayaraman, Member
Shri V.S. Verma, Member**

Date of Order: 14.1.2010

In the matter of

Grid disturbance in the Northern Region on 2nd January, 2010.

ORDER

It has been widely reported in the press that power supply in Punjab, Haryana, Himachal Pradesh, Delhi and Union Territory of Chandigarh was affected on 2nd January, 2010 on account of grid disturbance in the Northern Region. The reasons for the grid disturbance were stated to be tripping of the several transmission lines on account of heavy fog. A preliminary report posted by Northern Regional Load Despatch Centre (NRLDC) on its website reveals that two grid disturbance took place on 2nd January, 2010 at 0301 hrs and 2154 hrs.

2. Grid disturbance on such a massive scale bringing the States in the Northern Region under partial black out is a serious problem which goes to the root of maintenance planning and maintenance of the transmission system in the region. The Commission being statutorily vested with the power to regulate inter-State transmission of electricity is deeply concerned about

the grid disturbance and its impact on the people and economy in the region.

3. We direct the CTU and NRLDC to carry out a detailed study of the grid disturbance which occurred on 2.1.2010 and submit a report containing the reasons for grid disturbance, preventive steps taken so far and the suggested remedial measures by 30.1.2010.

Sd/-
[V. S. Verma]
Member

Sd/-
[S. Jayaraman]
Member

Sd/-
[Dr. Pramod Deo]
Chairperson